

मानव ससाधन विकास मन्त्रालय
(शिक्षा विभाग तथा उच्चशिक्षा विभाग)

में उप मंत्री (कु० शैलजा) :

(क) और (ख) संरक्षित स्मारकों
के रख-रखाव, संरक्षण एवं परिरक्षण

हेतु 1994-95 के दौरान दिया गया
व्यय तथा 1995-96 के लिये प्रस्तावित
आवंटन विवरण में दिया गया है।
(नीचे देखिये)

(ग) जी, नहीं। स्मारकों का रख-
रखाव एक सतत प्रक्रिया है और यह
आवश्यकता के अनुसार किया जाता है।

विवरण

वर्ष 1994-95 तथा वर्ष 1995-96 में मध्य प्रदेश के विदिशा जिले के कुछ केन्द्रीय
संरक्षित स्मारकों पर व्यय की गई धनराशि।

क्र०सं०	समारक का नाम	1994-95 के दौरान हुआ व्यय	1995-96 हेतु आवंटन
1.	विजया मंडल, विदिशा	2,64,335/- रु०	1,10,000/- रु०
3.	उदयगिरि की गुफाएं	55,038/- रु०	1,25,000/- रु०
3.	शिव मन्दिर, उदयपुर	5,057/- रु०	1,10,000/- रु०
4.	मालादेवी मन्दिर, ग्यारसपुर	7,205/- रु०	25,000/- रु०
5.	बड़ोह पठारी, विदिशा	3,420/- रु०	25,000/- रु०

Law to check female infanticide

6616. SHRI O. P. KOHLI:

SHRI JANESHWAR MISRA:

Will the Minister of HUMAN RE-
SOURCE DEVELOPMENT be pleased
to state:

(a) whether Government propose
to take necessary steps to check evil
practice of female infanticide by
enacting a law to this effect; and

(b) if so, by when and if not, the
reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF
WOMEN AND CHILD DEVELOP-
MENT): (SMT. BASAVA RAJESH-
WARI): (a) and (b) The evil practice
of female infanticide is already an
offence punishable under the Indian
Penal Code. No new Law is envisaged
to be enacted in this connection.

Sanskrit teachers in KVS

6617. SHRI RAGHAVJI: Will the
Minister of HUMAN RESOURCE DE-
VELOPMENT be pleased to state:

(a) - whether it is a fact that the
number of posts of PGTs (Sanskrit) as
on date in Kendriya Vidyalaya Sangathan

is insignificant as compared to those of others and the number has been declining progressively over the years;

(b) if so, what are the details of existing PGTs (Sanskrit) in KVS as on date and what have been their strength during the last five years or so; and

(c) what steps, if any, Kendriya Vidyalaya Sangathan has taken/is contemplating to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) to (c) There has been a decline in the number of Post Graduate Teachers (Sanskrit) in the Kendriya Vidyalaya Sangathan during the last five years as per details given below:—

1990-91	.	.	.	65
1991-92	.	.	.	62
1992-93	.	.	.	62
1993-94	.	.	.	54
1994-95	.	.	.	44

The number of posts of PGTs of (Sanskrit) depends on the number of students opting for Sanskrit at +2 stage as an Optional Subject

Amount spent on advertisements

6618. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the details of the total amount spent by Ministry on Advertisements given to Newspapers direct or through Directorate of Audio and Visual Publicity (DAVP) etc. during the period 1994-95 (language-wise)?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): The infor-

mation is being collected and will be laid on the Table of the House.

Irregularities in Kendriya Vidyalaya Roorkee

6619. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received complaints and representations regarding irregularities, mal-administration in the Kendriya Vidyalaya Roorkee and harassment of the staff and their family members and others by the Principal of the Vidyalaya;

(b) if so, what is the number of such complaints received by the Ministry by the Commissioner, Kendriya Vidyalaya Sangathan, New Delhi and by the Assistant Commissioner, Dehradun, separately and the details of each of the complaints, separately;

(c) whether parents of some students of the Vidyalaya and some private individuals have also filed criminal complaints against the Principals;

(d) if so, the details of action taken or being taken in the matter and if no action has been/is being taken the reasons therefor;

(e) whether Government would institute impartial enquiry in the matter and transfer the Principal pending the enquiry to ensure its impartiality to give redress to the aggrieved persons; and

(f) if so, by when and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KM. SELJA): (a) to (c) Yes, Sir. Kendriya Vidyalaya Sangathan (KVS) has informed that certain complaints have been received against the Principal of Kendriya Vidyalaya Roorkee